

Seventeenth Loksabha

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Title: Introduction of the Protection from Lynching Bill, 2020.

DR. SHASHI THAROOR (THIRUVANANTHAPURAM): Sir, I beg to move for leave to introduce a Bill to provide for effective protection of the constitutional rights of vulnerable persons, to punish acts of lynching, to provide for designated courts for the expeditious trial of such offences, for rehabilitation of victims of lynching and their families and for matters connected therewith or incidental thereto.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill to provide for effective protection of the constitutional rights of vulnerable persons, to punish acts of lynching, to provide for designated courts for the expeditious trial of such offences, for rehabilitation of victims of lynching and their families and for matters connected therewith or incidental thereto.”

The motion was adopted.

DR. SHASHI THAROOR : Sir, I introduce** the Bill.
